

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 122 of 2010**

**Dated: 28<sup>th</sup> September, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**Union of India ... Appellant(s)**

**Versus**

**Tamil Nadu Electricity Board & Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. V.S. R. Krishna, Sr. Adv. with  
Mr. Abhishek Yadav**

**Counsel for the Respondent(s): Mr. S. Vallinayagam for TNEB**

**ORDER**

It is submitted that the Written Submissions have been filed  
by both the parties.

***Judgment is Reserved.***

**( V.J. Talwar )  
Technical Member**

**(Justice M. Karpaga Vinayagam )  
Chairperson**

Ts/ks